

Annexure - 4

Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; Date of commencement of CIRP: 24.03.2022; List of creditors as on: 13.05.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee						Whether related party?	% of voting share in CoC
1	RIZWAN AHAMED KOTTHIL HOUSE, MANKAR AI, PALAKKA D 678613	SHARE HOLDER IN INDIVIDUAL CAPACITY	25.04.2022 (BY COURIER)	18,447,499.00 AS (INCL. DINGRE INTEREST @ 9% PER ANNUM)	1,27,00,000.00	REFLECTED IN BALANCE SHEET - UNSECURED LOAN FOR RS 1,27,00,000	NO	YES	NO	NIL	NIL	RS. 57,47,499.00	NIL	INTEREST NOT CONSIDERED AS THERE IS NO SUPPORTING AGREEMENT OR DOCUMENT FOR CLAIMING